

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2829
ANSWERED ON:23.07.2009
VOTER LIST
Agarwal Shri Jai Prakash

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether any complaint has been received regarding irregularities in voter`s list;
- (b) if so, the number of persons whose names have been deleted from voter`s list in each State during the last two amendments; and
- (c) the number of applications for voter identity cards rejected alongwith the reasons therefor?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (c): The information is being collected and will be laid on the Table of the House.